DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Monday, 29th March, 2010/ 8 Chaitra 1932 (Saka) 2.00 PM

- **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- **2. Special Mention (Rule-280):** Following Members to raise matters under Rule-280:
 - 1. Shri Subhash Sachdeva
 - 2. Shri Hari Shanker Gupta
 - 3. Shri Sunil Kumar Vaid
 - 4. Shri Kulwant Rana
 - 5. Shri Sat Prakash Rana

- 6. Shri Anil Kumar
- 7. Dr. S.C. L. Gupta
- 8. Shri Ramesh Bidhuri
- 9. Ch. Mateen Ahmed
- 10.Shri Veer Singh Dhingan

3. Adoption of Report:

Shri Mala Ram Gangwal

Shri Ramesh Bidhuri

to move the following Motion:

"That this House agrees with the First Report of Committee on Welfare of SC, ST & OBC presented on 26th March, 2010".

4. Presentation of Report:

Smt. Barkha Singh

Shri Ramesh Bidhuri

to present the First Report of Committee on Women and Child Welfare.

5. Introduction of the Bill:

Smt. Sheila Dikshit, Chief Minister to introduce, "The Delhi Lokayukta And Upalokayukta (Amendment) Bill, 2010 (Bill No. 05 of 2010)" with the leave of the House.

6. <u>Annual Budget 2010-2011:</u>

- **1.** Discussion on Annual Budget 2010-2011 presented by the Finance Minister on 22nd March 2010.
- **2. Consideration and Voting on the Demands for Grants:** The Minister of Finance to present the Demands for Grants for the Financial Year 2010-2011.

The Minister of Finance to move that the Demands for Grants be considered.

3.The Delhi Appropriation (No. 2) Bill, 2010: The Minister of Finance to introduce the 'The Delhi Appropriation (No. 2) Bill, 2010 (Bill No. 06 of 2010)' with the leave of the House.

The Minister of Finance also to move that the Bill be considered.

Delhi 29th March, 2010 Siddharath Rao Secretary